

Central Administrative Tribunal
Principal Bench

CP-167/2003 In
OA-702/1997

(A9)

New Delhi this the 29th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

All India Postal Officers (Accounts) Association
Through its General Secretary
Shri P.N. Choudhary & Others
(By Advocate: Shri K. Venkatraman)

-Petitioners

versus

Union of India
Through its Secretary
Smt. Padmabala Subramaniam,
Department of Posts, Dak Bhawan,
New Delhi-110 001.

-Respondents -

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Heard both the learned counsel for parties...

2. Shri R.P. Aggarwal, learned counsel submits
that the Hon'ble High Court has not stayed the
operation of Tribunal's order dated 8.11.2001.

3. In the circumstances, the respondents are
granted four weeks from the date of receipt of a copy
of this order to fully implement the Tribunal's order
subject to outcome of the Writ Petition pending in
the Hon'ble High Court.

4. With the above observations, CP-167/2003 is
disposed of. Notices to alleged contemners are
discharged.

V.K. Majotra
(V.K. Majotra)
Member (A)
cc.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)